

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sangamam Chit Funds Private Limited Date of Commencement of Liquidation: 11-01-2022; List of Stakeholders as on Date: 28-08-2022; Name of IP: Mr. Anil Kumar Khicha; Process Number: 1; Last 5 digit of registration number: 10745

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	2735366	0	2735366	0	0	0	NA
2	Liquidation costs incurred till date	0	114210	0	114210	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	64868	1	33300	0	31568	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	226	59744310	226	41865893	0	16378417	1500000	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		227	62658754	227	44748769	0	16409985	1500000	